

**GOVERNMENT OF INDIA  
MINISTRY OF POWER**

**LOK SABHA  
UNSTARRED QUESTION NO.3795  
TO BE ANSWERED ON 03.01.2019**

**COMPENSATION PAID BY NTPC**

**3795. SHRIMATI SUPRIYA SULE:**

**SHRI SATAV RAJEEV:**

**DR. HEENA VIJAYKUMAR GAVIT:**

**SHRI MOHITE PATIL VIJAYSINH SHANKARRAO:**

**SHRI DHANANJAY MAHADIK:**

**Will the Minister of POWER  
be pleased to state:**

**(a) the quantum of compensation paid to the displaced/affected persons due to a power project by PSU like NTPC, PGCIL during the last three years and the current year;**

**(b) whether the Government has framed any policy in regard to pay compensation to displaced/affected persons, if so, the details thereof and if not, the reasons therefor;**

**(c) whether the present amount of compensation paid to affected persons is very less, if so, the corrective steps taken by the Government in this regard;**

**(d) whether many cases of compensation to displaced/affected persons are pending, if so, the details thereof and the reasons therefor; and**

**(e) the corrective steps taken by the Government to resolve the problem?**

**A N S W E R**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER  
AND NEW & RENEWABLE ENERGY**

**( SHRI R. K. SINGH )**

**(a) : NTPC deposits the required amount for land compensation with District Administration/State Authority, as decided and demanded by them, after which the concerned District Administration/State Authority disburses the land compensation to the eligible persons. As informed by NTPC, as of now, entire amount as demanded by concerned District Administration/State Authority has been deposited by NTPC with them; the details for the last three years and the current year are placed at Annexure.**

**As informed by PGCIL, no physical displacement has taken place in POWERGRID's projects in last three years and current year. Further, no compensation has been paid to the displaced persons during the last three years and the current year by PGCIL.**

**(b) & (c) : As regards NTPC, private land for the project is acquired by the respective State Governments/State Authorities, on request of NTPC, as per the extant Govt. of India (GOI) Land Acquisition Act/special Acts of respective States. The land rate/compensation is decided by the concerned State Govt./ State Authority as per provisions of the prevailing Land Acquisition Act of GOI/ respective State Govt.**

**POWERGRID is securing land for its substations through direct purchase on "Willing Buyer Willing Seller" basis on market/negotiated rate as per provisions under Section-46 of "Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Act 2013".**

**(d) & (e) : As informed by NTPC and PGCIL, no case of compensation is pending with them.**

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**ANNEXURE****ANNEXURE REFERRED TO IN REPLY TO PART (a) OF UNSTARRED QUESTION NO. 3795 TO BE ANSWERED IN THE LOK SABHA ON 03.01.2019.**

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**Compensation deposited for land acquisition with various District Administration/State Authorities**

<b>SN</b>	<b>Name of Project</b>	<b>State</b>	<b>Year</b>	<b>Compensation deposited by NTPC (Rs. Crore)</b>
<b>1</b>	<b>Gadarwara</b>	<b>MP</b>	<b>2015-16</b>	<b>14.34</b>
			<b>2016-17</b>	<b>0.51</b>
			<b>2017-18</b>	<b>0</b>
			<b>2018-19</b>	<b>4.56</b>
<b>2</b>	<b>Khargone</b>	<b>MP</b>	<b>2015-16</b>	<b>0</b>
			<b>2016-17</b>	<b>123.26</b>
			<b>2017-18</b>	<b>0</b>
			<b>2018-19</b>	<b>0.57</b>
<b>3</b>	<b>Kahalgaon</b>	<b>Bihar</b>	<b>2015-16</b>	<b>0</b>
			<b>2016-17</b>	<b>2.66</b>
			<b>2017-18</b>	<b>0.54</b>
			<b>2018-19</b>	<b>21.04</b>
<b>4</b>	<b>BRBCL (JV)</b>	<b>Bihar</b>	<b>2015-16</b>	<b>40.25</b>
			<b>2016-17</b>	<b>0.00</b>
			<b>2017-18</b>	<b>0.00</b>
			<b>2018-19</b>	<b>0.00</b>
<b>5</b>	<b>Mouda</b>	<b>Maharashtra</b>	<b>2015-16</b>	<b>0.00</b>
			<b>2016-17</b>	<b>0.00</b>
			<b>2017-18</b>	<b>66.76</b>
			<b>2018-19</b>	<b>0.00</b>
<b>6</b>	<b>Rammam</b>	<b>WB</b>	<b>2015-16</b>	<b>2.32</b>
			<b>2016-17</b>	<b>0.00</b>
			<b>2017-18</b>	<b>0.00</b>
			<b>2018-19</b>	<b>0.00</b>
<b>7</b>	<b>Lara</b>	<b>Chhattisgarh</b>	<b>2015-16</b>	<b>0.00</b>
			<b>2016-17</b>	<b>0.00</b>
			<b>2017-18</b>	<b>0.46</b>
			<b>2018-19</b>	<b>0.59</b>
<b>8</b>	<b>Darlipali</b>	<b>Odisha</b>	<b>2015-16</b>	<b>4.14</b>
			<b>2016-17</b>	<b>0.00</b>
			<b>2017-18</b>	<b>3.24</b>
			<b>2018-19</b>	<b>37.16</b>
<b>Total</b>				<b>322.39</b>

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